

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:479  
ANSWERED ON:14.07.2014  
RECOMMENDATIONS UNDER EPS  
Shetti Shri Raju alias Devappa Anna

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the Government has accepted the recommendations of the Expert Committee constituted to examine various issues pertaining to the Employees' Pension Scheme (EPS), 1995;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR STEEL, MINES, LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (b): The Government has accepted the Expert Committee recommendation on increase in wage ceiling and a minimum pension of Rs. 1,000/- to all categories of pensioners.

The Government has since approved a minimum pension of Rs. 1,000/- to the pensioners under EPS, 1995 and increase in wage ceiling for coverage under Employees' Provident Fund & Miscellaneous Provisions Act, 1952 from Rs. 6,500/- to Rs. 15,000/- per month.

(c): Does not arise in view of (a) & (b) above.